

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1168
ANSWERED ON:01.12.2014
GROUNDING OF AIRCRAFT
Reddy Shri Ponguleti Srinivasa

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Directorate General of Civil Aviation has recently grounded a number of aircraft belonging to Air India, Go Air and a private non- scheduled operator: and

(b) if so, the details thereof along with the reasons therefor?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Mahesh Sharma)

(a) & (b) Yes, Madam. A team consisting of Directorate General of Civil Aviation (DGCA) officers carried out surprise heightened surveillance at Indira Gandhi International Airport, New Delhi on 27th & 30th September 2014. Based on the deficiencies observed during the inspection, the aircrafts belonging to M/s Air India, M/s Go Air and M/s A R Airways were grounded by DGCA. The details of the observations against each operator are placed at Annex 'A'